दिल्ली विधान सभा

समाचार भाग–2

विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी

मंगलवार, 31 दिसम्बर, 2013 / 08 पौष, 1935 (शक)

संख्या–02

पाँचवी विधान सभा के पहले सत्र का प्रारंभ

माननीय सदस्यों को सूचित किया जाता है कि पाँचवी विधान सभा का पहला सत्र **बुधवार 1 जनवरी, 2014 को अपराह्न 02.00 बजे से विधान सभा सभागार, पुराना सचिवालय, दिल्ली–110054** में प्रारंभ होगा।

(2) **पहले सत्र के दौरान कार्य निष्पादन के लिए दिनों का आबंटन**

पहले सत्र में कार्य निष्पादन के लिए विधान सभा की बैठकें अस्थायी तौर पर दिनांक 1, 2, 3, 6 एवं 7 जनवरी, 2014 के लिए निर्धारित की गई है।

1 जनवरी, 2014	**नव निर्वाचित सदस्यों द्वारा शपथ / प्रतिज्ञान**
2 जनवरी, 2014	**विश्वास मत का प्रस्ताव**
3 जनवरी, 2014	**अध्यक्ष का निर्वाचन**
6 जनवरी, 2014	**उपराज्यपाल का अभिभाषण**
7 जनवरी, 2014	**उपराज्यपाल के अभिभाषण पर धन्यवाद प्रस्ताव**

(3) **विधान सभा की बैठकों का समय**

जब तक कि अध्यक्ष अन्यथा निदेश न दें, विधान सभा की बैठकें नियत की गई तिथियों को **अपराह्न 02.00 बजे** से आरम्भ होगी और तब तक चलेंगी जब तक कि उसे उस दिन के लिये स्थगित न कर दिया जाये। परन्तु उपराज्यपाल के **अभिभाषण के दिन यानिकि 06 जनवरी, 2014** को विधान सभा की बैठक को **पूर्वाहन 11.00 आरंभ होगी!**

(4) **निर्वाचन प्रमाण–पत्र**

माननीय सदस्यों को ज्ञात होगा कि विधान सभा सचिवालय द्वारा नव–निर्वाचित सदस्यों को अपना निर्वाचन प्रमाण–पत्र जमा कराने, बायो–डाटा फॉर्म भरने तथा अन्य औपचारिकताएं पूर्ण करनें हेतु अनुरोध किया गया था। जिन सदस्यों ने अभी तक निर्वाचन प्रमाण–पत्र जमा नहीं कराये हैं एवं यह सूचित नहीं किया है कि वे किस **भाषा** में **शपथ** लेंगे या **प्रतिज्ञान** करेंगे, उनसे अनुरोध है कि वे कृपया वांछित सूचना यथाशीघ्र जमा कराएं ताकि इस संबंध में आवश्यक प्रबंध किया जा सके।

माननीय सदस्यों से यह अनुरोध है कि वे यह सूचना **1 जनवरी, 2014 को अपराह्न 01.00 बजे से पहले** जमा करा दें।

(5) **पहले सत्र के दिन सदन में बैठने की व्यवस्था**

सदन के प्रत्येक माननीय सदस्य को दिल्ली विधान सभा की प्रकिया एवं कार्य संचालन नियमों के नियम–5 के अनुसार अस्थायी रूप से स्थान आबंटित किया गया है। अस्थायी रूप से सदस्यों को आबंटित स्थानों (सीटों) की संख्या के चार्ट के रूप में विवरण की एक प्रति संलग्न है।

(6) **शपथ या प्रतिज्ञान**

राष्ट्रीय राजधानी क्षेत्र दिल्ली की विधान सभा की प्रकिया एवं कार्य संचालन नियमों के नियम–4 के साथ पठित दिल्ली राष्ट्रीय राजधानी राज्यक्षेत्र शासन अधिनियम, 1991 की धारा–12 की अपेक्षा के अनुसार मानीय सदस्य **1 जनवरी, 2014 को 02.00 बजे** से विधान सभा सभागार, पुराना सचिवालय, दिल्ली–54 में शपथ लेंगे अथवा प्रतिज्ञान करेंगे। जो सदस्य 1 जनवरी, 2014 को शपथ या प्रतिज्ञान लेने में असमर्थ हैं, वे बाद में विधान सभा की किसी भी बैठक में सचिव को 11.00 बजे तक सूचना देकर शपथ ले सकेंगे या प्रतिज्ञान कर सकेंगे।

'सचिव द्वारा किसी माननीय सदस्य का नाम पुकारे जाने पर, सदस्य अपने स्थान से सचिव की मेज के दाईं और पहुचेंगे, जहां शपथ अथवा प्रतिज्ञान के प्रपत्र की एक प्रति दी जाएगी। सदस्य अध्यक्ष की ओर मुँह करके शपथ लेंगे या प्रतिज्ञान करेंगे और उसके बाद अध्यक्ष के आसन तक आयेंगे, अध्यक्ष से हाथ मिलायेंगे अथवा उनका अभिवादन करेंगे और अध्यक्ष इसके बाद माननीय सदस्य को सदन में अपना स्थान ग्रहण करने की अनुमति देंगे। सदस्य अध्यक्ष के पीछे से होकर पटल के दूसरी ओर जायेंगे, वहां वह सदस्यों की नामावली में हस्ताक्षर करेंगे और नामावली में हस्ताक्षर करने के बाद वह अपना आसन ग्रहण करेंगे।'

कृपया नोट करें कि बिना शपथ लिए हुए कोई भी माननीय सदस्य न तो अपनी सीट ग्रहण कर सकता है और न ही सदन की कार्यवाही में भी भाग ले सकता है। इसलिए यह वांछनीय है कि सभी सदस्य दिनांक 01 जनवरी, 2014 को ही शपथ लेने का प्रयत्न करें।

(7) **अध्यक्ष का निर्वाचन**

अध्यक्ष के निर्वाचन के संबंध में विस्तृत जानकारी एवं प्रकिया सहित अलग से समाचार भाग–2 जारी किया जा रहा है। अध्यक्ष के निर्वाचन के प्रस्तावों की सूचना निर्वाचन की निश्चित तिथि के पूर्व दिन के मध्याह्न से पहले विधान सभा सचिवालय के सूचना कार्यालय (नोटिस ऑफिस) में दी जा सकेगी।

(8) **उपराज्यपाल का अभिभाषण**

उपराज्यपाल **6 जनवरी, 2014 को 11.00 बजे** विधान सभा सचिवालय सभागार, पुराना सचिवालय, दिल्ली–54 सदस्यों को सम्बोधित करेंगे। इस संबंध में अलग से समाचार भाग–2 जारी किया जा रहा है।

(9) **चर्चा में सदस्यों का भाग लेना**

जो माननीय सदस्य सत्र के दौरान किसी चर्चा में भाग लेना चाहते हैं, उनसे अनुरोध है कि अपने मुख्य सचेतक/सचेतकों के माध्यम से अपना नाम विधान सभा सचिव को भेजे।

पी.एन. मिश्रा
सचिव

DELHI LEGISLATIVE ASSEMBLY
BULLETIN PART-II
(General information relating to legislative & other matters)
Tuesday 31st December, 2013/ 08 Paush 1935 (Saka)

No. 02

COMMENCEMENT OF THE FIRST SESSION OF THE FIFTH LEGISLATIVE ASSEMBLY OF NATION CAPITAL TERRITORY OF DELHI:

Hon'ble Members are informed that the first session of the Fifth Legislative Assembly of the National Capital Territory of Delhi will commence on **Wednesday, the 1st January, 2014 at 2.00 P.M. in the Assembly Hall, Old Secretariat, Delhi.**

ALLOTMENT OF THE DAYS FOR THE TRANSACTION OF BUSINESS DURING FIRST SESSION: Sittings of the Legislative Assembly have been provisionally fixed for:

1st January, 2014	**Oath/Affirmation of the newly elected members.**
2nd January, 2014	**Motion of Confidence**
3rd January, 2014	**Election of Speaker**
6th January, 2014	**Lieutenant Governor's Address**
7th January, 2014	**Motion of Thanks on the LG Address.**

TIME OF SITTING:

Unless the Speaker otherwise directs, the Legislative Assembly will, on days when there are sittings, sit **from 2.00 PM** and continue until the business fixed for the day is concluded. The quorum bell will be rung at 1.55 P.M. to enable Members to take their seats. However on the day of **Lt. Governor's Address i.e., 6th January 2014,** sitting of the House **will be held at 11.00 A.M.**

CERTIFICATE OF ELECTION:

Hon'ble Members would recall that the Assembly Secretariat had requested all the elected Members to deposit their Election Certificates, fill up the Bio-data proforma, and to complete certain other formalities. Those Members who have not so far deposited copies of Election Certificates or have not intimated whether they would be taking **oath** or **affirmation** and in which **language**, may kindly do so at the earliest so that the necessary arrangements in this regard are made.

Hon'ble Members are requested to submit this information **on 01.01.2014 before 1.00 P.M..**

SEATING ARRANGEMENT DURING FIRST SESSION:

Each Hon'ble Member of the House has been provisionally allotted a **seat** under Rule 5 of the Rules of Procedure and Conduct of Business in the Assembly. A copy of the statement in chart form showing the seat number provisionally allotted to the Members is attached.

OATH OR AFFIRMATION:

Hon'ble Members will make and subscribe the oath or affirmation as required under Section 12 of the Government of National Capital Territory of Delhi Act, 1991 read with Rule 4 of the Rules of Procedure and Conduct of Business in the Legislative Assembly of the National Capital Territory of Delhi on **1st January, 2014 at 2.00 P.M.** onwards in the Assembly Hall, Old Secretariat, Delhi.

A Member who is unable to make and subscribe the oath or affirmation on 1st January, 2014 may do so on any subsequent sitting of the Assembly after giving advance information to the Secretary by 11.00 A.M. on that day.

"On the name of the Hon'ble Member being called by the Secretary, the Member will proceed from the place he is occupying to the right side of the Secretary's table, where a copy of the form of oath or affirmation as the case may be, will be handed over to him.

The Member will face the Chair while making the oath or affirmation and will then go up to and shake hands with or wish the Chair, who will then give the Hon'ble Member permission to take his seat in the House.

The Member will pass behind the Chair to the other side of the Table where he will sign the Roll of Members. After signing the Roll of Members, he will take his seat in the House".

Kindly note that without taking oath, Hon'ble Members cannot take seat in the House and participate in the proceedings of the House. So it is desirable to take oath on 1st January 2014 itself.

ELECTION OF SPEAKER:

A separate Bulletin Part – II will be issued for giving detailed information and procedure for the election of Speaker. Notices of motions for the election of the Speaker can be given in the Notice Branch of the Assembly Secretariat at any time before noon on the day preceding the date so fixed for the election of Speaker.

LIEUTENANT GOVERNOR'S ADDRESS:

The Hon'ble Lieutenant Governor will address the Legislative Assembly on **6th January, 2014 at 11.00 A.M.** in the Assembly Hall, Old Secretariat, Delhi.

MEMBERS PARTICIPATION IN THE DEBATE:

Hon'ble Members who desire to participate in the debate/discussion during the session are requested to forward their requests to the Assembly Secretary through their concerned Chief Whip/Whips.

NOTE: - CELLULAR PHONE, PAGERS, I-PADS, TABLELTS, LAPTOPS OR OTHER ELECTRONIC GADGETS ETC. MAY KINDLY BE KEPT OUTSIDE THE HOUSE.

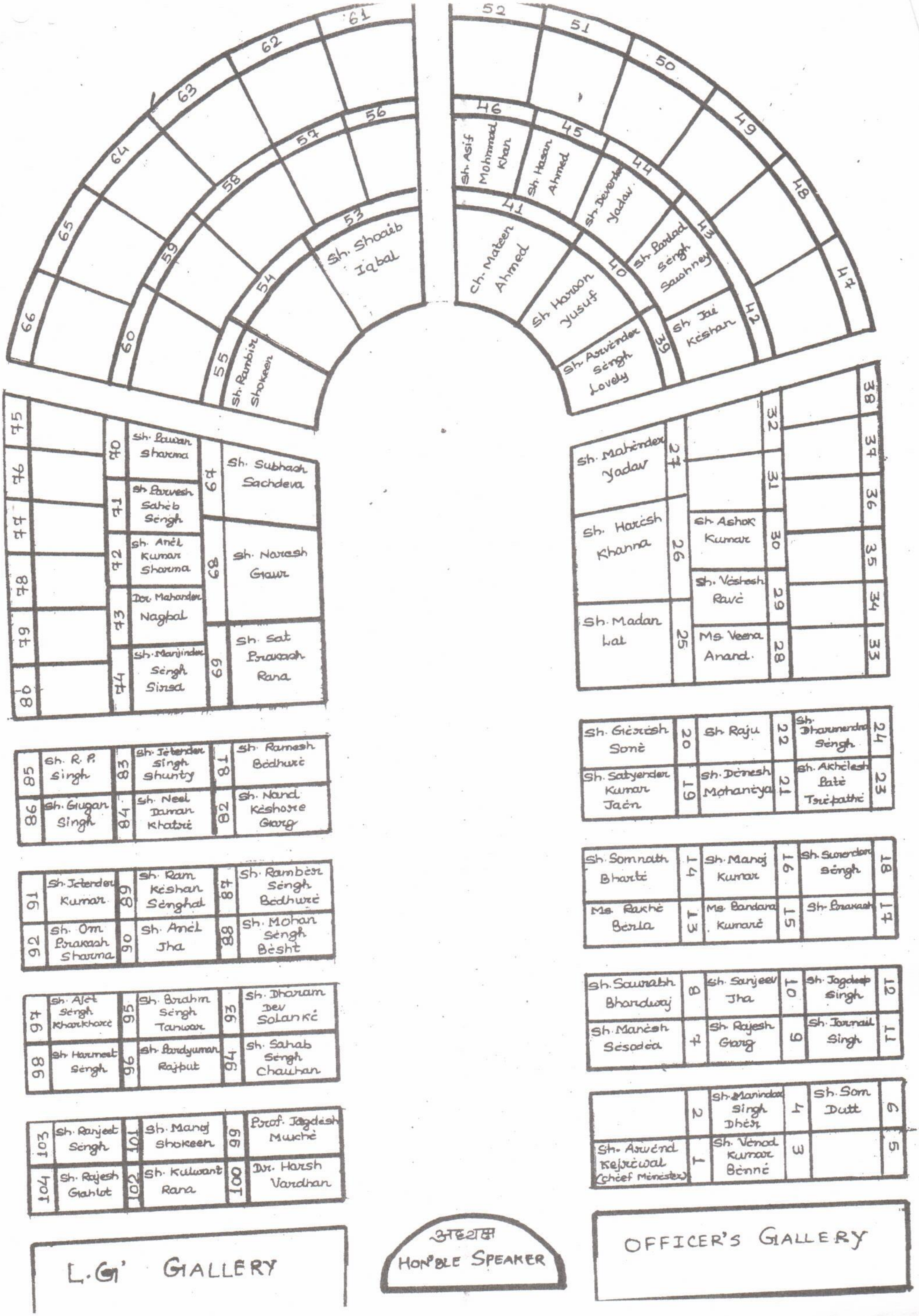
P.N.MISHRA
SECRETARY

FIFTY LEGISLATIVE ASSEMBLY OF NATIONAL CAPITAL TERRIOTORY OF DELHI

ARRANGEMENT OF SEATS FOR THE FIRST SESSION Dt.

SL.NO.	NAME OF THE MEMBER	SEAT NO.
1	Sh. Arvind Kejriwal, Hon'ble Chief Minister	1 &2
2	Sh. Manish Sisodia, Honble Minister of Education	7
3	Sh. Somnath Bharti, Honble Minister of Law & Tourism	14
4	Sh. Satyendra Kumar Jain, Honble Minister of Health	19
5	Sh. Girish Soni, Honble Minister of Welfare of SC/ST and Development	20
6	Sh. Saurabh Bhardwaj, Honble Minister of Transport	8
7	Ms. Rakhi Birla, Honble Minister of Social Welfare	13
8	Sh. Vinod Kumar Binni	3
9	Sh. Manindar Singh Dhir	4
10	Sh. Som Dutt	6
11	Sh. Rajesh Garg	9
12	Sh. Sanjeev Jha	10
13	Sh. Jarnail Singh	11
14	Sh. Jagdeep Singh	12
15	Ms. Bandana Kumari	15
16	Sh. Manoj Kumar	16
17	Sh. Prakash	17
18	Sh. Surendar Singh	18
19	Sh. Dinesh Mohaniya	21
20	Sh. Raju	22
21	Sh. Akhilesh Pati Tripathi	23
22	Sh. Dharmendra Singh	24
23	Sh. Madan Lal	25
24	Sh. Harish Khanna	26
25	Sh. Mahendra Yadav	27
26	Ms Veena Anand	28
27	Sh. Vishesh Ravi	29
28	Sh. Ashok Kumar	30
29	Sh. Arvinder Singh Lovely	39
30	Sh. Haroon Yusuf	40
31	Ch. Mateen Ahmed	41
32	Sh. Jai Kishan	42
33	Sh. Parlad Singh Sawhney	43
34	Sh. Devender Yadav	44
35	Sh. Hasan Ahmed	45
36	Sh. Asif Mohmmad Khan	46
37	Sh. Shoaib Iqbal	53
38	Sh. Rambir Shokeen	55
39	Sh. Subhash Sachdeva	67
40	Sh. Naresh Gaur	68
41	Sh. Sat Prakash Rana	69
42	Sh. Pawan Sharma	70
43	Sh. Parvesh Sahib Singh	71
44	Sh. Anil Kumar Sharma	72
45	Dr. Mahinder Nagpal	73
46	Sh. Manjinder Singh Sirsa	74
47	Sh. Ramesh Bidhuri	81
48	Sh. Nand Kishore Garg	82

49	Sh. Jitender Singh Shunty	83
50	Sh. Neel Daman Khatri	84
51	Sh. R.P. Singh	85
52	Sh. Gugan Singh	86
53	Sh. Ramvir Singh Bidhuri	87
54	Sh. Mohan Singh Bisht	88
55	Sh. Ram Kishan Singhal	89
56	Sh. Anil Jha	90
57	Sh. Jitender Kumar	91
58	Sh. Om Prakash Sharma	92
59	Sh. Dharm Dev Solanki	93
60	Sh. Sahab Singh Chauhan	94
61	Sh. Brahm Singh Tanwar	95
62	Sh. Pardyuman Rajput	96
63	Sh. Ajit Singh Kharkhari	97
64	Sh. Harmeet Singh	98
65	Dr. Jagdish Mukhi	99
66	Dr. Harsh Vardhan	100
67	Sh. Manoj Shokeen	101
68	Sh. Kulwant Rana	102
69	Sh. Ranjeet Singh	103
70	Sh. Rajesh Gehlot	104



61
62
63
64
65
66
52
51
50
49
48
47
56
57
58
59
60
46 Sh. Asif Mohammad Khan
45 Sh. Hasan Ahmed
44 Sh. Devender Yadav
43 Sh. Pardad Singh Sawhney
42 Sh. Jai Kishan
53 Sh. Shoaib Iqbal
54
55 Sh. Rambir Shokeen
41 Ch. Mateen Ahmed
40 Sh. Haroon Yusuf
39 Sh. Arvinder Singh Lovely
75
76
77
78
79
80
70 Sh. Pawan Sharma
71 Sh. Parvesh Saheb Singh
72 Sh. Anil Kumar Sharma
73 Dr. Mahander Nagpal
74 Sh. Manjinder Singh Sirsa
67 Sh. Subhash Sachdeva
68 Sh. Naresh Gaur
69 Sh. Sat Prakash Rana
38
37
36
35
34
33
32
31
30 Sh. Ashok Kumar
29 Sh. Vishesh Ravi
28 Ms. Veena Anand.
27 Sh. Mahinder Yadav
26 Sh. Harish Khanna
25 Sh. Madan Lal
85 Sh. R. P. Singh
86 Sh. Gugan Singh
83 Sh. Jeterder Singh Shunty
84 Sh. Neel Daman Khatri
81 Sh. Ramesh Bidhuri
82 Sh. Nand Kishore Garg
20 Sh. Girish Soni
19 Sh. Satyender Kumar Jain
22 Sh. Raju
21 Sh. Dinesh Mohaniya
24 Sh. Dharmendra Singh
23 Sh. Akhilesh Pati Tripathi
91 Sh. Jeterder Kumar
92 Sh. Om Prakash Sharma
89 Sh. Ram Kishan Singhal
90 Sh. Anil Jha
87 Sh. Rambir Singh Bidhuri
88 Sh. Mohan Singh Bisht
14 Sh. Somnath Bharti
13 Ms. Rakhi Birla
16 Sh. Manoj Kumar
15 Ms. Bandana Kumari
18 Sh. Surender Singh
17 Sh. Prakash
97 Sh. Ajit Singh Kharkhari
98 Sh. Harmeet Singh
95 Sh. Brahm Singh Tanwar
96 Sh. Pardyuman Rajput
93 Sh. Dharam Dev Solanki
94 Sh. Sahab Singh Chauhan
8 Sh. Saurabh Bhardwaj
7 Sh. Manish Sisodia
10 Sh. Sanjeev Jha
9 Sh. Rajesh Garg
12 Sh. Jagdeep Singh
11 Sh. Jarnail Singh
103 Sh. Ranjeet Singh
104 Sh. Rajesh Gahlot
101 Sh. Manoj Shokeen
102 Sh. Kulwant Rana
99 Prof. Jagdish Mukhi
100 Dr. Harsh Vardhan
2 Sh. Manindar Singh Dhir
1 Sh. Arvind Kejriwal (Chief Minister)
4
3 Sh. Vinod Kumar Binni
6 Sh. Som Dutt
5
L.G' GALLERY
अध्यक्ष
HON'BLE SPEAKER
OFFICER'S GALLERY